

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1619
ANSWERED ON:07.03.2001
BURGLARY AT THE RESIDENCE OF INDIAN DIPLOMAT
RAM JEEVAN SINGH;RAMCHANDRA PASWAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the residence of the Indian diplomat in Islamabad was recently burgled allegedly by Pak intelligence agencies;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

The Minister of State for External Affairs (SHRI AJIT KUMAR PANJA)

(a) Yes, Sir.

(b) The residence of a diplomat at the High Commission of India, Islamabad was broken into on 23.1.2001. The intruders removed the lock of main door to gain entry into the house. They rummaged through the entire house and took away valuables and cash. The circumstances of the incident clearly indicated the involvement of local Intelligence agencies.

(c) The High Commission of India filed an FIR with the police. Strong protests were also lodged with the Pakistan Foreign Office and the Pakistan High Commission in New Delhi. It was demanded that offenders be brought to book and the stolen items recovered.

The safety and security of the High Commission and its personnel is the responsibility of the Government of Pakistan in accordance with the Vienna Convention on Diplomatic Relations, 1961 and the bilateral Code of Conduct for Treatment of Diplomatic/Consular Personnel in India and Pakistan. India has, time and again, reminded Pakistan of its obligations under the Vienna Convention as well as the bilateral Code of Conduct.